

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) No, Sir.

(b) Yes, Sir.

(c) The tentative plan provision for exploration in Kutch Saurashtra basin during the 7th Five Year Plan is Rs. 144.50 crores.

[*Translation*]

**Cases of Khadi and Village Industries Commission pending with Police and C.B.I.**

4341. SHRIMATI VIDYAVATI CHATURVEDI : Will the Minister of INDUSTRY be pleased to state :

(a) the cases of Khadi and Village Industries Commission and its sale depots which are pending with the police and C.B.I.;

(b) the time since when these cases are pending there;

(c) whether any departmental action has been initiated; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (d). The information is being collected and will be laid on the Table of the House.

[*English*]

**Review of Industrial Programme**

4342. SHRI NARSING SURYA-WANSHI : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the Federation of Karnataka Chambers of Commerce and Industry emphasised the need for comprehensive review of the country's industrialisation programme in order to remove the hurdles faced by the smaller sector as reported in the Deccan Herald of 24 November, 1985; and

(b) if so, Government's reaction thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) The Government are seized of the hurdles faced by the Small Scale Industries and are continuously taking measures for encouraging their growth. These measures include provision of fiscal and financial concessions, facilities for testing, quality improvement, technology upgradation, marketing support, machinery on hire purchase, supply of scarce raw materials, consultancy services on techno-managerial aspects, self-employment facilities for educated un-employed youth etc. However, the development of small scale industries is primarily the responsibility of the State Government.

**Loss of Registered Articles during Transit**

4343. SHRI KAMLA PRASAD SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of articles sent by registered post, money orders, parcels, etc. lost during transit during the last 12 months;

(b) the number of cases settled and how much compensation was paid and how many claims are still pending;

(c) the details of steps taken to expedite them; and

(d) the reasons that contribute in the loss of registered articles, money orders, parcels etc. and steps taken to overcome them ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) to (d). The information is being collected and would be laid on the table of the House.

**Allocation of Kerosene and Diesel to Bihar**

4344. SHRI KUNWAR RAM : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the per month demand of Bihar for kerosene and diesel; and

(b) the quantity of these commodities allotted against the demand during the current year?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) High Speed Diesel oil (HSD) is available on free sale basis and no allocation of this product is made to the States.

The requirement of kerosene of various

States/Union Territories including Bihar is determined on the basis of 5% growth over the allocations made for the corresponding months of previous year on a four-month-block basis. Besides the regular allocation, additional ad-hoc releases are also made to meet specific situations like flood, drought, cyclone, shortage of LPG/soft coke, etc.

(b) Kerosene allocations and supplies as well as supplies of HSD made to Bihar during 1985 so far, are given below :

(Figures in tonnes)

Month	Kerosene		HSD Supplies*
	Allocation	Supplies*	
January	27000	26681	57720
February	27000	28551	58993
March	25570	25434	55790
April	25570	25919	66935
May	25070	25280	55522
June	25070	25253	50847
July	25990	26888	47182
August	27000	27114	41146
September	27000	27468	36751
October	27500	28064	42365
November	28500	N.A.	N.A.
December	29500	—	—

(\*Provisional)

**Supply of quota of raw material to different Factories**

4345. SHRI S. G. GHOLAP : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Government are sanctioning quota of imported raw material to different factories for producing final product; and

(b) the policy of Government to supply quota when there is closure or strike for long period in the factory to whom raw material is supplied ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). The imported raw materials are allocated to different units directly by the